

Open Court**CENTRAL ADMINISTRATIVE TRIBUNAL**
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 25th day of March, 2021

Original Application No.330/00415/2020

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

1. Brajesh Kumar, aged about 40 year Son of Teganu Ram, R/o Village Pura Achanak, Post Tikapur, District-Azamgarh.
2. Pramod Kumar Maurya, aged about 34 years, Son of Sri Sachhe Lal Maurya R/o Village Kasba Sarai and Post Rautmau, District-Azamgarh.

...Applicants

By Adv : Shri L.S. Kushwaha, learned counsel for applicant no.1

V E R S U S

1. Union of India through its Secretary, Ministry of Communication and Information Technology, Department of Post Dak Bhawan, New Delhi.
2. The Sr. Supdt. of Post Offices, Azamgarh Division, Azamgarh.
3. The Chief Post Master General, U.P. Circle Lucknow.

...Respondents

By Adv: Shri P.K. Dubey holding brief of Shri R.K. Srivastava

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

Shri L.S. Kushwaha, learned counsel for the applicant no.1 and Shri P.K. Dubey, holding brief of Shri R.K. Srivastava, learned counsel for the respondents, both are present in court.

2. MA No.330/0848/2021 is a withdrawal application filed by the applicant no.1 seeking permission to withdraw the instant original application.
3. Heard learned counsel for the parties and perused the records.
4. A perusal of the withdrawal application shows that the applicant does not want to pursue this case any further and he has prayed that he may be permitted to withdraw this original application with liberty to file fresh original application, if any, grievance subsists.
5. Learned counsel for the respondents has no objection against the aforesaid prayer.
6. In view of the above, MA No.330/0848/2021 is allowed and original application is dismissed as withdrawn in respect of applicant no.1 only.
7. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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